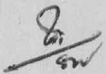


Serial No. of Order	Date of Order	Order with Signature
12	8-2-95	<p>None is present for the applicant.</p> <p>Shri Ashok Mishra, learned Senior Standing Counsel for the respondents is present.</p> <p>A number of adjournments have been given in this case, but the applicant has gone unrepresented in the court on record. The case is dismissed for default.</p> <p style="text-align: center;">  Member(Admn.) </p>

Since none appeared on behalf of applicant, copy of order NO. 12 dt. 8.2.95 may be given to Counsel for Respdt. side. Copy placed for attestation Pl.

By
12/2/95

Received COPY of order dt. 8.2.95 on behalf of.

Mr. Ashok Mishra

for

Ashok Mishra

AK

14.2.95